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Title: Need to promote Eye donations in the Country.

DR. K. DHANARAJU (TINDIVANAM): Mr. Speaker, Sir, I thank you very much for allowing me to raise a very important matter of public interest relating to eye donations....(*Interruptions*) Despite several campaigns to promote eye donations, the country is yet to meet the requirement of at least two lakh corneas....(*Interruptions*) According to experts on the subject, so far, only 30,000 eyes have been collected this year.

SHRI ARJUN SETHI (BHADRAK): Sir, I want to raise a very important matter....(*Interruptions*)

MR. SPEAKER: You will be informed tomorrow.

...(*Interruptions*)

MR. SPEAKER: I am very much surprised. It is very unfortunate.

DR. K. DHANARAJU : In India, it is estimated that about 12 million people are blind....(*Interruptions*)

MR. SPEAKER: I have given an opportunity to one hon. Member. He is raising an important issue.

DR. K. DHANARAJU : I would suggest to the Government to appoint one grief Counselor at each Eye Bank as part of the Eleventh Five Year Plan. The procedure for eye donations should be made very simple....(*Interruptions*) A comprehensive database for corneal blindness should also be made. I urge upon the Government of India to give required priority and level of importance to meet the target of the eye bank by giving a wide propaganda/publicity to the donation campaigns and let India see with 100 per cent vision by fixing a target.

श्री अशोक अर्गल (मुर्देना) : महोदय, ठीक है।...(व्यवधान)

अध्यक्ष महोदय : आप अपनी जगह पर जाकर बैठिए।

...(*Interruptions*)

MR. SPEAKER: This is very unfortunate Shri Argal. Where is the rule that you must be called first?

...(*Interruptions*)

अध्यक्ष महोदय : आप नोटिस दीजिए।

â€¦(व्यवधान)

MR. SPEAKER: Do not be misguided by others.

...(*Interruptions*)

KUMARI MAMATA BANERJEE (CALCUTTA SOUTH): Sir, I am on a point of information. Just now, it has been stated that the CBI has rescued four dead bodies of *kisans* of Nandigram....(*Interruptions*)

MR. SPEAKER: Nothing will be recorded.

(*Interruptions*) â€¦*

MR. SPEAKER: I do not know what he was saying. He was raising an important matter. If there is a notice given by you, I shall certainly look into it and decide it. If there is no notice, you cannot raise it like this. प्लीज, आप लोग बैठ जाइए।

â€¦(व्यवधान)

MR. SPEAKER: It is my decision. I will decide it. What are you doing? [R23]

...(*Interruptions*)

MR. SPEAKER: The House stands adjourned till 1.30 p.m.

12.55 hrs.

The Lok Sabha then adjourned till thirty minutes

past Thirteen of the Clock.

* Not recorded

13.33 hrs.

The Lok Sabha re-assembled at thirty-three minutes

past Thirteen of the Clock.

(Shri Varkala Radhakrishnan in the Chair)